

Export of Chrome Ore

*1540. **Shri V. C. Shukla:** Will the Minister of Commerce and Industry be pleased to state the new markets which have recently been developed for the export of Chrome ore?

The Minister of Commerce (Shri Kanungo): The new markets which have recently been developed for export of Chrome ore are China, Norway and Switzerland.

Shri V. C. Shukla: What is the total value of chrome ore exported to these new markets?

Shri Kanungo: I have not got the value with me, but I have got the quantity, which works out at 10900 tons.

Shri V. C. Shukla: What is the total amount of chrome ore, which was exported before these new markets were developed?

Shri Kanungo: It was 48,000 tons. in 1955, 42000 in 1956 and 17000 in 1957 (Jan.-Aug.)

Landscape Committee Report

*1542. { **Shrimati Ila Palchoudhuri:**
Shri S. M. Banerjee:
Shri Tangamani:
Shri Prabhat Kar:
Dr. Ram Subhag Singh:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the Landscape Committee set up by the Ministry of Works, Housing and Supply has submitted its report;

(b) if so, its main recommendations; and

(c) whether a copy of the report will be laid on the Table of the House?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) The Landscape Committee set up by the Ministry of Works, Housing and Supply is a Standing Advisory Body which meets from time to time and makes recommendations. The question of its submitting a report, therefore, does not arise.

(b) The Committee has had a number of meetings and made several recommendations in the matter of improving Government nurseries, planting of trees in the various Government colonies and their outskirts, replacing of unsuitable trees by better varieties, improving gardens, the Central Vista, the Children's Park near India Gate, etc.

(c) In view of (a) above, the question does not arise.

Shrimati Ila Palchoudhuri: Considering what has appeared in the papers, is this Committee only going to deal with improving Delhi or other cities in India as well?

Shri Anil K. Chanda: It deals only with New Delhi and its suburbs.

श्री भक्त वरुण : क्या इस कमेटी के मामले कुछ ऐसे तथ्य व आंकड़े रखे गए हैं कि दिल्ली के कोल में इलाके ज्यादा बढ़मूरत है, ज्यादा गन्दे हैं ताकि वे पहले खूबमूरत बनाये जायें ?

Shri Anil K. Chanda: Since most of the Members of the Committee are connected with the C.P.W.D., I am sure they are aware of this.

Shri Dasappa: May I know who presides over this committee and whether he is an expert in landscape gardening or terrace gardening or things of that sort?

Shri Anil K. Chanda: The Chairman of the Committee is the Secretary of the Ministry.

Shri Dasappa: May I know whether he has any qualification in landscape gardening?

Shri Anil K. Chanda: There are several Members in the Committee who are amateur horticulturists and have considerable experience of gardening.

Shri Dasappa: Who are those members who are qualified in this business?

Shri Anil K. Chanda: They have not passed any examination. So, I cannot say that they are technically qualified. Shri C. D. Deshmukh is a member of the Committee; Kunti Batra is a Member; Shri Randawa of the I.C.A.R. is a member of the Committee.

Shri Dasappa: One simple question: whether there is anybody who is qualified.

Mr. Speaker: This is too small a question.

The Minister of Works, Housing and Supply (Shri K. C. Reddy): The answer is, yes.

Mr. Speaker: Four questions have been allowed. Next question.

Indians in New Zealand

+

*1542. **Shrimati Ila Palchoudhuri:**
Shri N. R. Munisamy:

Will the **Prime Minister** be pleased to state:

(a) the number of Indians residing in New Zealand;

(b) whether it is a fact that the Government of New Zealand had decided to permit 100 Indians to migrate into country this year and a similar quota next year;

(c) whether this permit to migrants is mutual and under what terms and conditions;

(d) whether the existing Indians now residing in New Zealand are subjected to colour prejudice;

(e) whether Indians there maintain the standard of living expected of them in that country; and

(f) whether facilities to the migrants for acquisition of citizenship in New Zealand will be afforded after a couple of years?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) 1800

(b) and (c). The Government of India have no information.

(d) There is no discrimination against Indians in New Zealand.

(e) Yes.

(f) Does not arise in view of answer given to parts (b) and (c) above.

Shrimati Ila Palchoudhuri: May I know, with 100 migrants that New Zealand may allow, if there is any special kind of people who will sponsor trades in New Zealand to these migrants?

Shrimati Lakshmi Menon: I have already said that there is no question of 100 people being allowed because the Government of India have no information about any proposal for 100 Indians to migrate to New Zealand.

Seth Govind Das: Is it fact that in New Zealand and in its neighbouring country Australia, the density of population is only 4 to 6 per square mile while in India it is more than 300. In these circumstances, when all these countries are in the Commonwealth, is any effort being made to negotiate so that our greater population may go and settle in New Zealand and in Australia?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): The hon. Member's information in the first part of the question is correct. As for any efforts being made to create different balances, we are not aware of any such efforts.

Seth Govind Das: I wanted to know, when all these countries are in the Commonwealth, whether any negotiation is possible for our greater population to go there and settle in those countries.

Shri Jawaharlal Nehru: This has nothing to do with the Commonwealth. They are independent countries that deal with each other. The fact of being in the Commonwealth or not being in the Commonwealth has no